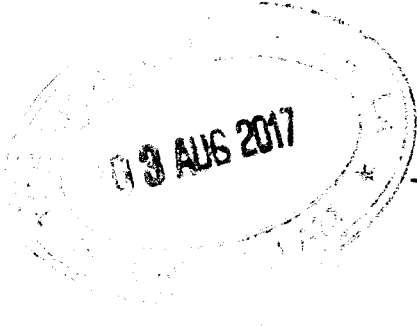


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The High Court of Kerala

Kochi- 682 031  
Dated-1.8.2017

**Proceedings**

High Court establishment-filling up of vacancies of Filing Scrutiny Officer, High Court on temporary basis- orders issued.

Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.  
2. High Court proceedings No.A5-42148/2016 of even date.

**Order No.A5-807/2016**

The existing vacancies of Filing Scrutiny Officers are filled up on temporary basis as follows:

Smt. J.V. Smitha, Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/-per month, on temporary basis under the Rule read above, vice Smt. Meena B.Nair, Filing scrutiny Officer promoted as Assistant Registrar on temporary basis as per the High Court proceedings read above. Smt. J.V. Smitha will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Sri.Suresh C., Section Officer(H.G)/ Court Officer(H.G), High Court and will take charge as Filing Scrutiny Officer from Smt.Susan Varghese, Filing Scrutiny Officer, High Court, forthwith.

Sri. V.S. Ajith Kumar, Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/-per month, on temporary basis under the Rule read above, vice Sri.Sureshkumar D., Filing scrutiny Officer promoted as Assistant Registrar on temporary basis as per the High Court proceedings read above. Sri. V.S. Ajith Kumar will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Smt.Rajani K.S., Section Officer/ Court Officer, High Court and will take charge as Filing Scrutiny Officer from Sri.Salim C., Filing Scrutiny Officer, High Court, forthwith.

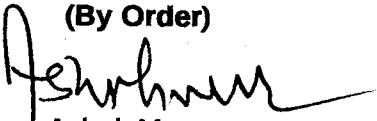
Sri. G. Padmakumar, Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/-per month, on temporary basis under the Rule read above, vice Smt.Anita Aloysius, Filing scrutiny Officer promoted as Assistant Registrar on temporary basis as per the High Court proceedings read above. Sri. G. Padmakumar will hand over the charge of Section

(p.t.o)

Officer(H.G)/ Court Officer (H.G) to Sri.John T.Sam, Section Officer(H.G)/ Court Officer(H.G), High Court and will take charge as Filing Scrutiny Officer from Sri. P.Y.Elias, Filing Scrutiny Officer, High Court, forthwith.

Sri. V.J. Ranjit, Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month, on temporary basis under the Rule read above, vice Sri.Jojo Jose, Filing Scrutiny Officer promoted as Assistant Registrar on temporary basis as per the High Court proceedings read above. Sri. V.J. Ranjit will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Sri.Valsaraj P.C., Section Officer(H.G)/ Court Officer(H.G), High Court and will take charge as Filing Scrutiny Officer from Sri.N.Velappan, Filing Scrutiny Officer, High Court, forthwith.

(By Order)

  
Ashok Menon  
Registrar General

To

The officers concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (5 copies)  
The Sub Treasury Officer, Ernakulam.  
The Joint Registrars, High Court  
The Deputy Registrars concerned, High Court  
The Assistant Registrars concerned, High Court  
The Section Heads concerned, High Court  
The Confidential Assistants to the Registrars, High Court  
The Finance Wing, High Court.  
The Filing Section, High Court.  
The G(Accounts-I, II & III) Sections, High Court  
The I.T.Section, High Court (**For publishing in the High Court Website**)  
The A1, A3, and A4 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.